

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 114**  
**(IB)-441(PB)/2018**

**IN THE MATTER OF:**

Bank of India

.... Applicant/petitioner

v.

M/s. Advance Navotpad Surfactants Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP)**

**Order delivered on 07.08.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the RP

For the Respondent

Mr. H.S. Kohli, Adv.

Mr. Pankaj Seth, Adv.

**ORDER**

**CA-1177(PB)/2019**

Arguments heard. Order reserved.

*Sd/-*

**(M.M.KUMAR)**  
**PRESIDENT**

*Sd/-*

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**